



2026:AHC:42302-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. WRIT PETITION No. - 2478 of 2026

Pooja And Another

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Mohit Gautam
Counsel for Respondent(s)	:	G.A., Hasan Parvej

Court No. - 45

HON'BLE RAJIV GUPTA, J.
HON'BLE ACHAL SACHDEV, J.

1. Heard learned counsel for the petitioners, learned A.G.A. for the State, Sri Hasan Parvej, learned counsel for respondent no.4 and perused the record.
2. After some arguments, learned counsel for the petitioners has made a statement at bar that he does not want to press this writ petition and seeks to withdraw it.
3. Learned AGA for the State as well as learned counsel for respondent no.4 have no objection to the aforesaid prayer.
4. In view of the above, this writ petition is dismissed as withdrawn.

February 25, 2026
VKG

(Achal Sachdev,J.) (Rajiv Gupta,J.)